

EXTRAORDINARY

REGD. NO. JK-33



**THE  
JAMMU AND KASHMIR GOVERNMENT GAZETTE**

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Separate paging is given to this part in order that it may be filed as a separate compilation.

**PART III**

**Laws, Regulations and Rules passed thereunder.**

GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND  
PARLIAMENTARY AFFAIRS  
(Legislation Section)

Srinagar, the 26th September, 2018.

The following Act has been assented to by the Governor on 26th September, 2018 and is hereby published for general information :—

**THE JAMMU AND KASHMIR COMMERCIAL COURTS  
ACT, 2018.**

(Governor Act No. XIII of 2018)

[26th September, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of India.

An Act to provide for the constitution of Commercial Courts for adjudicating commercial disputes of specified value and matters connected therewith or incidental thereto.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th June, 2018, the Governor is pleased to enact as follows:—

## CHAPTER I

### Preliminary

1. *Short title, extent and commencement.*—(1) This Act may be called the Jammu and Kashmir Commercial Courts Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. *Definitions.*—(1) In this Act, unless the context otherwise requires,—

- (a) “**Commercial Appellate Courts**” means the Commercial Appellate Courts designated under section 4 ;
- (b) “**Commercial Court**” means the Commercial Court constituted under sub-section (1) of section 3 ;
- (c) “**Commercial dispute**” means a dispute arising out of—
  - (i) ordinary transactions of merchants, bankers, financiers and traders such as those relating to mercantile documents, including enforcement and interpretation of such documents ;
  - (ii) export or import of merchandise or services ;
  - (iii) issues relating to admiralty and maritime law ;
  - (iv) transactions relating to aircraft, aircraft engines, aircraft equipment and helicopters, including sales, leasing and financing of the same ;
  - (v) carriage of goods ;

